- (c) whe her it is also a fact that the Governmen have received any representation from Nehru Homoeopa hic Medical College and Hosp tal Teaching S aff Association for gran of non-practising allowance to demons rators and Medical Officers working in Nehru Homoeopathic Medical College and Hospital; and
- (d) if so, wha action Government have aken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b) Demons ra ors and Medical Officers working in he Nehru Homoeopathic Medical College and Hosipital in New Delhi are in the scale of Rs. 1640—2900 and Rs. 2000—3500 respectively and therefore as per the existing orders, they are not eligible for grant of non-practising allowance.

(c) and (d) Delhi Administration has recently referred his issue to Govt. of India. Such cases are decided on Merit.

Population control in Hindi belt

- 2104. SHRI SATISH PRADHAN: Will he Minis er of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whe her it is a fact that Governmen has worked out a new strategy o check population growth par icularly in Hindi belt as part of new population policy;
- (b) if so, what are the details thereof; and
- (c) he arge se o be achieved during he Eighth Five Year Plan period year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA) (a) and (b) To

impart a new dynamism to the Family Welfare Programme in the coun ry (including States/UTs in Hindi belt) an imaginative and resultorien ed Action Plan has been evolved by he Minis ry of Health and Family Welfare in consultation with the Sta es/UTs. This Ac ion Plan has been endorsed by the Ministers incharge of Heal h and Family Welfare Programme of all he S a es/UTs in January, 1992. The Ac ion Plan highlights the need for evolving a national consensus in support of the Family Welfare Programme and obtain he willing par iciption of all sections of he socie y. Ls key features include, (1) improving the quality and ou reach of family welfare services, (2) differential s ra egy for special focus on 90 poor performing dis ricts (ber h rate of 39 per 1000 population and above as per the 1981 Census) of which 83 dis rict are in the Hindi belt. (3) developing a mechanism to make available funds to States/UTs on the basis of reduction of actual birth rate, (4) increasing the coverage of younger age couples through vigorous promotion of spacing mehtods, introducing new contraceptives and improving the quality of contra-(6) streng hening family ceptives, welfare schemes in urban areas especially in slum pockets, (7) revitalising training activities of medical/para-medical personnel with emphasis on motivational and counselling aspects, (8) sustaining the good work done under the Universal Immunisation Programme and strengthening of o her interventions for Maternal and Child Health Care (9) reortentation of information, education and communication efforts to focus on the quality of life issues and interpersonal communication, (10) involving voluntary and non-governmental organisations in a big way to promote communi y participation in programme, (11) gearing up of the implemen a ion machinery in States/UTs and (12) evolving high

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level inter-sectoral coordination mechanisms at the national, state and district levels etc. All the States/UTs (including States/UTs in Hindi belt) have been requested to operationalise the various components of the Action Plan. The performance of the major States comprising the Hindi belt, is also being reviewed by the Cabinet Secretary.

(c) The VIII Plan envisages achievemen s of birth rate of 26 per 1000 and Infan: Moreality Race of 70 per 1000 population. No specific me hod wise argets have been laid down in the Plan. However, the all

India targets for the year 1992-93 are as follows:—
Sterilisations . 5.28 million
IUD insertions 6.38 million
C.C. users 16.47 million
O.P. users 4.58 million

State-wise and method-wise targets for the year 1992-93 are enclosed (as statement).

Statement

Family Welfare Targets 1992-93

State/UT/Agency					Sterilisa- tion	IUD	CC Users	OP Users
1	 <u>·</u>				2	3		
Andhra Pradesh.					600000	480000	1085000	279000
Assam					254000	50000	60000	21000
Bihar					500000	400000	400000	91000
Gujarat					285000	430000	720000	153000
Harayana .					104000	183000	500000	37000
Karnataka .					360000	290000	280000	112000
Kerala	•				140000	125000	300000	49000
Madhya Pradesh.					400000	390000	1300000	349000
Maharashtra .			•		526000	485000	1176000	453000
Orissa		•			175000	187000	350000	79000
Punjab	•			-	100000	500000	500000	70000
Rajasthan .					225000	250000	450000	9800
Tamil Nadu .					350000	450000	250000	13900
Uttar Pradesh					650000	1600000	1765000	34200
West Bengal .					400000	325000	450000	244000
Himachal Pradesh					35000	58000	70000	2000
J&K					39000	17000	17000	6000

1						2	3	4	5
Manipur	•					7000	8400	8000	6000
Meghalaya .						1000	1500	3000	1000
Nagaland .						2000	3000	1500	1000
Sikkim						11 7 0	1400	400	1000
Tripura						11000	2300	2200	3000
A & N Islands .						1880	1900	1800	1000
Arunachal Pradesh				-	•	2400	3000	900	2000
Chandigarh .						2800	8000	8000	410
D & N Haveli .					•	700	200	· 700	140
Delhi					•	41250	90000	344250	9000
Goa						3980	3000	10000	3000
Daman & Diu.					,	330	200	800	140
Lakshadweep		•	٠.			90	200	1700	490
Mizoram						1310	2700	2921	1000
Pondicherry .						4600	4000	7900	1000
M/o Defence .						20400	17325	53800	4000
M/o Railways .						30600	17325	350700	5000
Commercial .	•					-	_	6000000	2000000
All India .						5275640	6384450	16471571	4581180

Production of medicines

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2105. SHRI RAMA-CHANDRAN PILLAI: Will he Minis er of HEALTH AND FA-MILY WELFARE be pleased to state:

- (a) whether Government are aware has the Indian drug market is being bursting at the seams with about 75 thousand formulations most of which have no scientific basis at all;
- (b) whe her the drugs for tuberculosis, malaria, anaemia, leprosy and Vitamin A are being produced adequately to read the crores of affected people in the country; and

(c) if not, what are the reasons therefor?

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THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-**THARADEVI** MATI D.K. SIDDHARTHA): (a) Thousands of licensed manufac urers market the same formulation under different brand names, differen dosage forms and different pack sizes to meet the market demand, As a result, total number of formulations moving in the Indian market appear large. However, it is not correct to say that these are unscientific formulations.

(b) and (c) Yes, Sir. The formulations required for such treatment are